

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **08.04.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 372/2022 For Exemption IA No. 872/2022 For Stay IA No. 873/2022	VGP Finances Ltd. Vs Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr.	Shivakumar& Suresh	Mr.AG Sathyanarayana R1 Mr. Rohan Rajasekaran R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 203/2026 For Condone Delay IA No. 582/2026 To dispense with IA No. 583/2026	Government of Tamil Nadu, Commercial Taxes and Registration Department Vs V. Nagarajan, Official Liquidator of the Corporate Debtor, Cethar Ltd & Anr.	Mr. P Sathish Additional Government Pleader	
3.	Comp App (AT) (CH) No. 39/2026 For Stay IA No. 533/2026	Shankar Govindaswamy, Shareholder in Bionutriz Pvt Ltd Vs Aneesh Kumar & Anr.	Mr. Atul Madhavan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 127/2026 For Stay IA No. 389/2026 For Condone Delay IA No. 390/2026 Delay in refiling IA No. 510/2026 (With Defects)	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Shailendra Ajmera, RP, Think and Learn Pvt Ltd & Anr.	Mr. V Shyamohan	

5.	Comp App (AT) (CH) (Ins) No. 201/2026 For Urgent Listing IA No. 574/2026 For Direction IA No. 575/2026 For Exemption IA No. 576/2026 For Stay IA No. 577/2026 (With Defects)	Sathyamoorthy Sai Prasad, Suspended Director of Positive Housing Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr.	Mr. Chandramouli Prabhakar	
6.	Comp App (AT) (CH) (Ins) No. 202/2026 For Exemption IA No. 578/2026 For Direction IA No. 579/2026 (With Defects)	GCA & Co Vs DRA Industries Ltd	Mr. Kumarpal R Chopra	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 505/2025	IDBI Bank Ltd & 10 Ors Vs Haldia Petrochemicals Ltd & 5 Ors	Mr. T Ravichandran	Mr. S Satish R2
8.	IA No. 588/2026 (For substitution) in Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
9.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024 To Vacate Stay IA No. 1032/2025 For Direction IA No. 566/2026	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1
10.	IA No. 585/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024 For Stay IA No. 372/2026 For Urgent Listing IA No. 568/2026	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
11.	IA No. 586/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 382/2026 For Urgent Listing IA No. 569/2026	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr. Sriram Venkatavaradan	Mr. Pranava Charan

12.	IA No. 350/2026 (For Amendment) in Comp App (AT) (CH) No. 36/2025	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors	Mr. K Rajendran	Dr. SV Rama Krishna R2 R3
13.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025 For Interim Injunction IA No. 454/2026	HDFC Ltd, Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors. WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1
14.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025 For Interim Injunction IA No. 455/2026	HDFC Ltd, Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
15.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3 R5
16.	IA No. 561/2026 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 538/2025 For Stay IA No. 1516/2025 For Direction IA No. 580/2026	Lanco Kondapalli Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
17.	Comp App (AT) (CH) (Ins) No. 540/2025 For Stay IA No. 1518/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
18.	Comp App (AT) (CH) (Ins) No. 541/2025 For Stay IA No. 1520/2025 For Direction IA No. 581/2026	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
19.	IA No. 1344/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 474/2025 For Additional Docs IA No. 1345/2025	MS Prabhakar Promoter and Ex-Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased) Erstwhile Liquidator, Kadevi Industries Ltd & Anr	Mr. D Narendar Naik	Mr. Bendi Raviteja R2

20.	IA No. 1588/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 561/2025	State Bank of India Vs RCK Vallal (Deceased During the course of PIRP), Rep by C Sivasankaran	Mr. ML Ganesh	Ms. N Madhusruthi
21.	Comp App (AT) (CH) (Ins) No. 595/2025	KSA Powerinfra Private Limited	Mr. D Ferdinand	
22.	IA No. 507/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 657/2025 For Exemption IA No. 1821/2025 For Stay IA No. 1822/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr. T Ravichandran R1 Mr. Ravi Rajagopalan R2
23.	IA No. 178/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 70/2026 For Stay IA No. 177/2026 For Exemption IA No. 179/2026	SA Jhan Mohammed Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt Ltd Vs Mphasis Ltd & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
25.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Exemption IA No. 1060/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Mr. Aayush Mitruka R3
26.	Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & Anr	Mr. Pranava Charan	Mr. Aayush Mitruka R2
27.	Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1062/2025 For Direction IA No. 1061 & 1063/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr WITH	Mr. B Dhanaraj	Mr. PJ Rishikesh R2
28.	Comp App (AT) (CH) No. 101/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors	Mr. B Dhanaraj	Mr. PJ Rishikesh R2 R4

29.	Comp App (AT) (CH) (Ins) No. 108/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar
30.	Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran R1
31.	Comp App (AT) (CH) (Ins) No. 464/2025 For Additional Docs IA No. 1322/2025	Mukund Ghanshyamdasji Maheswari (DAGA) & Anr Vs Tablespace Technologies Pvt Ltd	Mr. MV Swaroop	
32.	Comp App (AT) (CH) (Ins) No. 465/2025 For Stay IA No. 1324/2025	Muthoot Fincorp Ltd Vs Orchid Valley Buyers Association Apartment & Anr	Mr. T Sai Krishnan	Mr. Bijoy P Pulipra R1
33.	Comp App (AT) (CH) (Ins) No. 494/2025	Orchid Valley Apartment Buyers Association Vs Sub Registrar & 4 Ors	Mr. Bijoy P Pulipra	Mr. T Sai Krishnan R5
34.	Comp App (AT) (CH) (Ins) No. 476/2025	Aarti Drugs Limited Vs Pegasus Farmaco (India) Pvt Ltd	Mr. KS Shankar Chakrapani	
35.	Comp App (AT) (CH) (Ins) No. 493/2025	Ravindra Beleyur Erstwhile RP of Yashomathi Hospitals Pvt Ltd Vs Vishnu Daya & Co LLP, Chartered Accountants Erst Statutory Auditors of Yashomathi Hospitals Pvt Ltd	Mr. T Ravichandran	Mr. Saji P John
36.	Comp App (AT) (CH) (Ins) No. 565/2025	Vishnu Daya & Co LLP Chartered Accountants Erst Statutory Auditors of Yashomathi Hospitals Vs Ravindra Beleyur Erst RP of Yashomathi Hospitals Pvt Ltd	Mr. Saji P John	Mr. T Ravichandran
37.	Comp App (AT) (CH) (Ins) No. 583/2025 For Exemption IA No. 1780 & 1781/2025	Punjab National Bank (International) Ltd Vs Pesco Beam Environmental Solutions Pvt Ltd	Mr. Mithilesh Kumar Pandey	Mr. B Sarath Babu

38.	Comp App (AT) (CH) (Ins) No. 604/2025	Employees Provident Fund Organisation Vs Southern Batteries Pvt Ltd through its Liquidator Kanekal Chandrasekar	Mr. MS Viswanathan	Ms. Anusha Peri
39.	Comp App (AT) (CH) (Ins) No. 11/2026 To dispense with IA No. 33/2026	Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd WITH	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan
40.	Comp App (AT) (CH) (Ins) No. 12/2026 For Stay IA No. 34/2026 To dispense with IA No. 35/2026	Navneet Kumar Ranka & Anr Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors WITH	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1 Mr. Pranav Gopalakrishnan R2
41.	Comp App (AT) (CH) (Ins) No. 13/2026 For Stay IA No. 36/2026 To dispense with IA No. 37/2026	Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors WITH	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1
42.	Comp App (AT) (CH) (Ins) No. 417/2025 For Stay IA No. 1197/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan,RP of Lokaa Developer Pvt Ltd & Anr	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1 Mr. Pranav Gopalakrishnan R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA (AT) No. 44/2021 (Comp App (AT) (Ins) No. 328/2020)	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal-R1 Mr. AG Sathyanarayana R2
44.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
45.	Comp App (AT) (CH) (Ins) No. 348/2022 For Exemption IA No. 779/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd Vs MV Gangadharan, Member of the Monitoring Committee & Former RP of Neptune Inflatables Ltd & Anr WITH	Mr. Abhishek Raman	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran - R2

46.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No. 910/2023	Amrex Marketing Pvt Ltd Vs Mudappalur Varieth Gangadharan, Erst RP of Neptune Inflatables Ltd & Anr	Ms. Niharika Ahluwalia	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran - R2
47.	Comp App (AT) (CH) (Ins) No. 36/2023 For Stay IA No. 132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner II, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu
48.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organization	Mr. Jerin Asher Sojan	Mr. R Vishnu
49.	Comp App (AT) (CH) (Ins) No. 59/2023 Leave to file IA No. 216/2023 To dispense with IA No. 217/2023 For Stay IA No. 218/2023 For Urgent Hearing IA No. 219/2023	SMS Foundation & Investment LLP Rep by its Designated Partner Manish Kumar B Shah Vs J John Ohilvi, RP of Harsha Exito Engineering Pvt Ltd & 2 Ors	Mr. K Gaurav Kumar	Mr. T Dhanasekaran
50.	Comp App (AT) (CH) (Ins) No. 303/2023 For Exemption IA No. 927/2023 For Directions IA No. 928/2023 For Stay IA No. 929/2023	NWCC Supply Chain Solutions Pvt Ltd Vs Metro Cash & Carry India Pvt Ltd WITH	Mr. Gagan Chhabra	Mr. M Roshan Atiq
51.	Comp App (AT) (CH) (Ins) No. 304/2023 For Exemption IA No. 930/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt Ltd	Mr. Gagan Chhabra	Mr. M Roshan Atiq
52.	Comp App (AT) (CH) No. 13/2024 To Adv. Hg. IA No. 1548/2025	BRS Health and Research Institute Pvt Ltd Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors	Mr. K Gaurav Kumar	Ms. I. Kalaivani, PCS R1-R3
53.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr WITH	Mr. S. Shaminath	Mr. Asad Hussain- R1

54.	Comp App (AT) (CH) (Ins) No. 277/2025 For Stay IA No. 782/2025	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr	Mr. S Shaminath	Mr. Asad Hussain- R1
55.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr.AG Sathyanarayana	Mr.ML Ganesh-R1 Mr. S Sathiyarayanan R2

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
56.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in